

12.03 hrs

PAPERS LAID ON THE TABLE

[English]

Detailed Demands for Grant of Ministry of Human Resource Development for 1989-90

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (SHRI L.P. SHAHI): On behalf of Shri P. Shiv Shankar, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Human Resource Development for 1989-90. [Placed in library. See No. LT-7614/89]

Annual Report, Annual Accounts and Review on the working of National Cooperative Development Corporation, New Delhi for 1987-88 and statement for delay in laying these papers, Annual Reports and Reviews on the working of National Cooperative Dairy Federation of India Ltd., Anand and National Federation of Fishermen's Cooperatives Ltd., New Delhi for 1987-88 etc.

THE MINISTER OF AGRICULTURE (SHRI BHAJAN LAL): I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Development Corporation, New Delhi, for the year 1987-88.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Development Corporation, New Delhi, for the year 1987-88 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the

Government on the working of the National Cooperative Development Corporation, New Delhi, for the year 1987-88.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-7615/89]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Co-operative Dairy Federation of India Limited, Anand, for the year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Co-operative Dairy Federation Limited, Anand, for the year 1987-88. [Placed in Library. See No. LT-7616/89]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Fishermen's Cooperatives Limited, New Delhi, for the year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Fishermen's Cooperatives Limited, New Delhi, for the year 1987-88. [Placed in Library, See No. LT-7617/89]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation Urban Cooperative Banks and Credit Societies, New Delhi, for the year 1987-88.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of Urban Cooperative Banks and Credit Societies, New Delhi, for the year 1987-88 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Urban Cooperative Banks and Credit Societies, New Delhi, for the year 1987-88. [Placed in Library. See No. LT - 7618/89]

(6) A copy of the Annual Report (Hindi and English versions) by the Government on the working of the National Federation of Urban Cooperative Banks and Credit Societies, New Delhi, for the year 1987-88.

(i) A copy of the Annual Report (Hindi and English versions) of the National Council for Cooperative Training for the year 1987-88.

(ii) Annual Accounts (Hindi and English versions) of the National Council for Cooperative Training, New Delhi, for the year 1987-88 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Council for Cooperative Training, New Delhi, for the year 1987-88.

(7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above. [Placed in Library. See No. LT - 7619/89]

Ginger Grading and Marketing (Amendment) Rules, 1988

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIMATI SHEILA DIKSHIT): On behalf of Shri Janardhana Poojari, I beg to lay on the Table a copy of the Ginger Grading and Marketing (Amendment) Rules, 1988 (Hindi and English versions) published in Notification No. G.S.R. 8 in Gazette of India dated the 7th January, 1989 under sub-section (3) of section 3 of the Agricultural Produce (Grading and Marketing) Act, 1937. [Placed in Library. See No. LT - 7620/89]

Annual Reports and Reviews on the working of Karnataka Regional Engineering College, Surathkal for 1987-88, Malaviya Regional Engineering College, Jaipur for 1987-88, Indian Institute of Advanced Study, Shimla for 1987-88 etc.

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Karnataka Regional Engineering College, Surathkal for the year 1987-88.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Karnataka Regional Engineering College, Surathkal, for the year 1987-88. [Placed in Library. See No. LT - 7621/89]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Malaviya Regional Engineering College, Jaipur, for the year 1987-88.

(ii) A copy of the Review (Hindi

- and English versions) by the Government on the working of the Malaviya Regional Engineering College, Jaipur, for the year 1987-88. [Placed in Library. See No. LT-7622/89]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Advanced Study, Shimla, for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Advanced Study, for the year 1986-87.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-7623/89]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 1987-88.
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT-7624/89]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Banaras Hindu University, for the year 1987-88.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Banaras Hindu University, for the year 1987-88.
- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library. See No. LT-7625/89]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tibetan Schools Administration, New Delhi, for the year 1987-88.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Tibetan Schools Administration, New Delhi, for the year 1987-88 together with Audit Report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Tibetan Schools Administration, New Delhi, for the year 1987-88.
- (10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above. [Placed in Library. See No. LT-7626/89]
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers' Training Institute, Madras, for the year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Technical Teachers' Train-

- ing Institute, Madras, for the year 1987-88.
- (12) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above. [Placed in Library. See No. LT-7627/89]
- (13) (i) A copy of the Annual Report (Hindi and English versions) of the School of Planning and Architecture, New Delhi, for the year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the School of Planning and Architecture, New Delhi, for the year 1987-88.
- (14) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above. [Placed in Library. See No. LT-7628/89]
- (15) A copy of the Annual Accounts (Annual Report was laid on the Table on 6th December, 1988) (Hindi and English versions) of the National Institute of Foundry and Forge Technology, Ranchi, for the year 1987-88 together with Audit Report thereon.
- (16) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above. [Placed in Library. See No. LT-7629/89]
- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Raja Rammohan Roy Library Foundation, Calcutta, for the year 1987-88 along with
- Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Raja Rammohan Roy Library Foundation, Calcutta, for the year 1987-88.
- (18) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above. [Placed in Library. See No. LT-7630/89]
- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 1987-88.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 1987-88 together with Audit Report thereon.
- (iii) A statement (Hindi and English versions) showing regarding Review by the Government on the working of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 1987-88.
- (20) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above. [Placed in Library. See No. LT-7631/89]
- Notifications under Merchant Shipping Act, 1950 and Major Port Trust Act, 1963; Reviews on the working and Annual Reports of Indian Roads Construction Corporation, New Delhi and Central Inland Water Transport Corporation, Calcutta for 1987-88, etc. etc.**
- THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. NAMGYAL): I beg to lay on the Table:

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 458 of the Merchant Shipping Act, 1958:
- (i) The Merchant Shipping (Safety Convention Certificates) Amendment Rules, 1988 published in Notification No. G.S.R. 25 in Gazette of India dated the 14th January, 1989.
- (ii) The Merchant Shipping (Registration of Indian Fishing Boats) Rules, 1988 published in Notification No. G.S.R. 866 in Gazette of India dated the 5th November, 1988. [Placed in Library. See No. LT – 7632/89]
- (2) A copy of the Notification No. G.S.R. 952 (E) (Hindi and English versions) published in Gazette of India date the 27th September, 1988 approving the Vishakhapatnam Port Trust (Distant or Arrest and Sale of Vessels) Regulations, 1988 under sub-section (4) of section 124 of the Major Port Trusts Act, 1963. [Placed in Library. See No. LT – 7633/89]
- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:
- (a) (i) Review by the Government on the working of the Indian Roads Construction Corporation Limited, New Delhi, for the year 1987-88.
- (ii) Annual Report of the Indian Roads Construction Corporation Limited, New Delhi, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT – 7634/89]
- (b) (i) Review by the Government on the working of the Central Inland Water Transport Corporation Limited, Calcutta, for the year 1987-88.
- (ii) Annual Report of the Central Inland Water Transport Corporation Limited, Calcutta, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and auditor General thereon. [Placed in Library. See No. LT – 7635/89]
- (4) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See Nos. LT – 7634/89, LT – 7635/89]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Nhava-Sheva Port Trust, Bombay, for the year 1987-88.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Nhava-Sheva Port Trust, Bombay, for the year 1987-88.
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT – 7636/89]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Paradip Port Trust for the year 1987-88.
- (ii) A copy of the Review (Hindi and English versions) by the

- Government on the working of the Paradip Port Trust for the year 1987-88.
- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library. See No. LT-7637/89]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Cochin Port Trust for the year 1987-88.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cochin Port Trust for the year 1987-88.
- (10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above. [Placed in Library. See No. LT-7638/89]
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Kandla Port Trust for the year 1987-88.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Kandla Port Trust for the year 1987-88.
- (12) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above. [Placed in Library. See No. LT-7639/89]
- (13) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:
- (i) Annual Accounts of the Cochin Port Trust for the year 1987-88 and the Audit Report there on. [Placed in Library. See No. LT-7640/89]
- (ii) Annual Accounts of the Visakhapatnam Port Trust for the year 1987-88 and the Audit Report there on. (Placed in Library. See No. LT-7641/89)
- (iii) Annual Accounts of the Nhava-Sheva Port Trust for the year 1987-88 and the Audit Report thereon. [Placed in Library. See No. LT-7642/89]
- (14) A copy each of the 3 Reviews by the Government on the accounts of (i) Cochin Port Trust, (ii) Visakhapatnam Port Trust and (iii) Nhava-Sheva Port Trust for the year 1987-88.
- (15) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) and (14) above. [Placed in Library. See No. LT-7646-42/89]
- (16) A statement (Hindi and English versions) explaining reasons for not laying the Annual Administration Report of the Pepsu Road Transport Corporation, Patiala, for the year 1987-88 within the stipulated period of six months after the close of the Accounting year. [Placed in Library. See No. LT-7643/89]
- (17) A statement (Hindi and English versions) explaining reasons for not laying the Annual Accounts and Audit Report of the Pepsu Road Transport Corporation, Patiala, for the year

1987-88 within the stipulated period of six months after the close of the Accounting year. [Placed in Library. See No. LT-7644/89]

Detailed Demands for Grants of Ministry of Labour for 1989-90

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHA KISHAN MALAVIYA): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Labour for 1989-90. [Placed in Library. See No. LT - 7645/89]

12.04 hrs.

MESSAGES FROM RAJYA SABHA

[*English*]

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:

- (i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) Bill, 1989, which was passed by the Lok Sabha at its sitting held on the 17th March, 1989 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."
- (ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropria-

tion (Railways) No. 2 Bill, 1989, which was passed by the Lok Sabha at its sitting held on the 17th March, 1989 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.05 hrs.

ESTIMATES COMMITTEE

[*English*]

Sixty-Sixth and Sixty-Seventh Reports

SHRI ASUTOSH LAW (Dum Dum): I beg to present the following Reports:

- (i) 66th Report (Hindi and English versions) of Estimates Committee on the Ministry of Human Resource Development (Department of Education) – University Grants Commission and Minutes of the Sitzings of the Committee relating thereto.
- (ii) 67th Report (Hindi and English versions) of Estimates Committee on Action Taken by Government on the recommendations contained in the 63rd Report of the Committee (8th Lok Sabha) on the Ministry of Civil Aviation and Tourism (Department of Tourism) – Development of Major Buddhist Pilgrimage Centres.

12.05 1/2 hrs.

BUSINESS ADVISORY COMMITTEE

[*English*]

Sixty Eighth Report

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIMATI SHEILA DIKSHIT): I beg to move: